

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

ORDER BY THE GOVERNOR

NOTIFICATION.

Dated Shillong, the 22nd February, 2019.

No. LJ (A) 88/2000/224 – On the recommendation of the Meghalaya Public Service Commission, the Governor of Meghalaya is pleased to appoint the following Officers to the post of Law Officer, in Law Department temporarily and until further orders, under regulation 3 (f) of the MPSC Regulation, 1972 with effect from the date of his/her taking over charge in the pay matrix level 15 plus other allowances as may be admissible under the Rules: -

1. Shri Samkuparlang Latam
2. Smti Marientina K. Marak

Sd/-

(Smti S.K. Sangma),

Under Secretary to the Govt. of Meghalaya,
Law Department.

Memo No. LJ (A) 88/2000/224-A,

Dated Shillong, the 22nd February, 2019.

Copy forwarded to: -

1. The Under Secretary to the Government of Meghalaya, Personnel & A.R.(A) Department with reference to their I/D No. 359/18 dt. 08.02.2019.
2. The Accountant General (A & E), Meghalaya, Shillong for information and necessary action. He is requested to kindly issue necessary pay slips to the Officer.
3. Shri Samkuparlang Latam, S/o Shri Hunvite, Kharumnuid, Pynthorbah, Block III, Shillong-793001.
4. Smti Marientina K. Marak, d/o Shri Joshua N. Arengh House No. 252, Chitoktak, Tura, West Garo Hills District, Meghalaya 794002
5. Law (B) Department.
6. Secretariat Administration (Estt.) Department
7. Secretariat Administration (Accounts) Department
8. Secretariat Administration (Nazarat) Department
9. The Treasury Officer, Shillong South Treasury, Shillong for information.
10. The Under Secretary, General Administration (B) Department with a request that arrangement for Office accommodation may be made as early as possible.
11. The Director of Printing & Stationery, Shillong for favour of publication of the above notification in the next issue of the Meghalaya Gazette and to furnish 20 spare copies of the notification in due course.
12. Guard file.

They are to report for duty to the undersigned within 14 (fourteen) days from the date of issue of this notification alongwith the medical fitness certificate from the Medical Superintendent Civil Hospital, Shillong & Ganesh Das Hospital Shillong for male and female respectively with copy to this Department.

For information and necessary action.

By order etc.,

SANJAY

Under Secretary to the Govt. of Meghalaya,
Law Department.